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(c) what is the number of Civil Superintending Engineers in the Military Engineering Service at present; and

(d) whether there are any Civil Engineer officers in the Service referred to in part (c) above who hold a rank above that of the Superintending Engineer; and if so, what is the number of such Engineers?

THE DEPUTY MINISTER OF DEFENCE (SHRI K. RAGHURAMAIAH) : (a) Civilian Engineer Officers in the Military Engineering Service are promoted on the recommendations of the Departmental Promotion Committee, presided over by a Member of the Union Public Service Commission.

- (b) Chief Surveyor of Works.
- (c) Twenty.
- (d) None.

#### ANTI-ALCOHOLISM INSTITUTE IN DELHI

♦584. MOULANA M. FARUQI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have been considering the question of providing financial assistance to the proposed antialcoholism institute to be opened in Delhi;

(b) if so, what is their decision; and

(c) what is the purpose and func tion of the institute?

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): (a) No.

(b) and (c). Do not arise.

## ALL-ROUND DECLINE OF BUSINESS OF INDIAN BANKS IN BURMA AND CEYLON

•591. SHRI M. VALIULLA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the business of the Indian banks in Burma and Ceylon has recorded an all-round decline; and

(b) if so, what are the reasons for the same?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): (a) The business of Indian banks in Burma and Ceylon, which had continued to expand till 1956, received a minor setback in 1957, in the form of a fall in deposits. During 1958, however, this decline has been arrested to some extent.

(b) The decline in deposits seems to have been in conformity with the general trend in these two countries..

### GIFT OF GOLD TO PRIME MINISTER

\*592. SHRI P. C. BHANJ DEO: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that a gift of 6,000 tolas of gold came recently to the Prime Minister from an unknown overseas source; and

(b) if so, how- this gold will be utilised?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): (a) and (b). Some time ago an Indian resident of Hongkong came to the Prime Minister and told him that some Indians in Hongkong wished to give a gift to him on his next birthday of his weight in gold. The Prime Minister told him that whatever gifts he received were handed over to pub-he funds and, more particularly on his birthday, to the Women's and Children's Fund.

About the time of his birthday, gold weighing 5,514 tolas and 112 grs. was received. Under instructions from the Prime Minister this gold was deposited in the Reserve Bank of India in Bombay and has been added to the gold reserves of the Government of India.

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On behalf of the Government of India, the Prime Minister was given the price of this gold calculated at the official international rate of Rs. 62-50 per tola of 100 fineness, which is considerably less than the market rate in India. The amount received by the Prime Minister was Rs. 3,08,774-54. It is understood that the Prime Minister has distributed this money as follows:

Rs.

Indian Council for Child 1,00,000-00 Welfare.

Kamla Nehru Memorial 1,00,000-00 Hospital, Allahabad.

Bal Sahyog in Delhi 10,000-00

The balance of Rs. 98,774-54 has been deposited in the Women's and Children's Fund.

### REPORT OF THE COAL PRICE REVISION COMMITTEE

\*596. SHRI M. P. BHARGAVA: Will the Minister of STEEL, MINES AND FUEL be pleased to refer to the reply given to Starred Question No. 63 in the Rajya Sabha on the 25th November, 1958 and state:

(a) whether the Coal Price Revision Committee has since submitted its report; and

(b) if so, what are its main recommendations?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): (a) Yes; its main report has been received by Government.

(b) The recommendations are under consideration. It will not be proper to divulge the contents of the Report at this stage.

## PAY SCALES OF HIMACHAL PRADESH TEACHERS

\*610. SHRI PURNA CHANDRA SHARMA: Will the Minister of EDUCATION be pleased to state: (a) the number of J.A.V. teachers working in Government schools in Himachal Pradesh who are drawing the maximum of their pay-scales;

(b) whether their pay-scales have been revised in accordance with para 3 of memo. No. E-29-19-50, dated the 27th December, 1952 issued from the Directorate of Education, Himachal Pradesh;

(c) if so, from which date; and

(d) if the answer to part (b) above I be in the negative, what are the reasons therefor?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) to (d). The information is being collected and will be laid on the Table of Rajya Sabha in due course.

## CHEATING OF CUSTOMERS BY CUT-PIECE CLOTH DEALERS IN CHANDNI CHOWK, DELHI

\*611. SHRI FARIDUL HAQ AN-SARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Ministry of Home I Affairs have been receiving comj plaints about cheating of customers on a large-scale by cut-piece cloth I dealers round about Chandni Chowk, Delhi;

(b) if so, what is the number of such cheating cases registered by the police during the year 1957-58;

(c) whether any prosecution was launched; if so, with what result; and

(d) what Government proposed to do to eradicate this evil?

THE MINISTER OF STATE m<sup>^</sup>THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) Some complaints of this nature were received.

(b) In 1957—Fifteen. In 1958 till 20th November—Nine.

(c) Two cases have been decided by I courts' and ended in acquittal. Four